

1982

(Rs. in lakhs)

Age Care India	0.02
Armed Forces Flag Day Fund	1.00
PM's National Relief Fund	118.00

1983

Armed Forces Flag Day Fund	1.00
PM's National Relief Fund	142.00

1984

Navjeevan Circle Trust, Bombay	0.02
The Sporting Union Club, Bombay	0.05
The Spastics Society of Eastern India, Calcutta	1.00
Fund created to provide succour to the fire victims in Madras City	1.10
Naval Welfare Fund Trust, Bombay	0.05
Armed Forces Flag Day Fund	1.00
PM's National Relief Fund	51.00

#### Writing Off All the Overdrafts by State Governments

284. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to state;

(a) whether the Chief Minister of West Bengal has suggested to Union Government to write off all the overdrafts drawn by different State Government; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) No, Sir.

(b) Does not arise.

#### Involvement of a Senior Official of CIL in Sale of Coal in Black Market by a Delhi Firm

285. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether it is a fact that senior official of Coal India Limited has been

recently found involved in coal scandal for allowing a Delhi firm to get coal from Raniganj-Kumarghola coalfields for distribution to the industries and that the coal was sold in black market; and

(b) if so, the details thereof stating the action taken by Government in the matter ?

THE MINISTER OF STEEL MINES AND COAL (SHRI VASANT SATHE) : (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Scrutiny Undertaken by Income-Tax Authorities in Respect of Sale of Maruti Cars in Black Market

286. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax authorities had recently undertaken a detailed scrutiny of the Maruti cars sold in black market;

(b) if so, the result thereof; and

(c) the action taken by Government in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :**

(a) Yes, Sir.

(b) and (c) Enquiry is still continuing. Appropriate action will be taken wherever necessary.

**Country-Wide Raids to Unearth Black Money**

287. **SHRI MOHD. MAHFOOJ ALI KHAN :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have recently conducted large scale raids in different parts of the country to unearth black money; and

(b) if so, the details thereof stating the results achieved and the action taken by Government in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) ;**

(a) and (b) During the months of January and February, 1985, Income-tax Department conducted 1,133 searches resulting in seizure of prima facie unaccounted assets valued at Rs. 6.61 crores approximately.

Having regard to large number of cases, it is not practicable to give details of all the cases. However, if the Hon'ble Member desires to have information about a particular case/search, the same can be furnished.

All possible measures to check circulation and prevent further proliferation of black money including administrative, legislative and institutional are being taken from time to time under the Direct Taxes Acts.

**Setting up of A Steel Plant in Karnataka**

288. **SHRI S. M. GURADDI :** Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Government of Karnataka have represented to the Union

Government to expedite the setting up of a steel plant in that State;

(b) if so, the stage at which the proposal stands at present; and

(c) the time by which the proposed steel plant is likely to be set up ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) :** (a) No communication has been received from the Government of Karnataka in the recent past to expedite the setting up of a steel plant in that State.

(b) and (c) Government's decision to set up a steel plant in Vijayanagar in the State of Karnataka remains unaltered. A Detailed Project Report for the first phase has been received. The likely date of setting up of the plant will depend upon the investment decision on the Project Report.

**Loan Advanced by Central Bank of India London Branch to Esal Group of Trading House**

289. **SHRI SATYENDRA NARAYAN SINHA :** Will the Minister of FINANCE be pleased to state :

(a) whether Central Bank of India and some other nationalised banks had advanced loan to Esal group of trading houses through their London branch;

(b) whether these sums have not been repaid or are in the danger of not being repaid; and

(c) if so, the action taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :**

(a) to (c) Reserve Bank of India has reported that the business group of ESALs has received substantial financial assistance from 3 Indian banks, namely, Punjab National Bank, Central Bank of India and Union Bank of India as well as from four foreign banks in London for their business. The main company in this group viz. ESAL (Commodities) Ltd. was engaged in commodity trading, exporting mostly to Nigeria and Sudan.